

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor	Shri Nath Resedenci Private Limited
2.	Date of incorporation of corporate debtor	25/09/2009
3.	Authority under which corporate debtor is incorporated / registered	RoC- Kanpur
4.	Corporate identity number / limited liability identification number of	U70102UP2009PTC038317
5.	Address of the registered office and principal office (if any) of corporatedebtor	Regd. Office : 632, RAJA NIWAS KALU KUNWA CHAURAHABANDA UP 210001
6.	Insolvency commencement date of the corporate debtor	05.01.2023
7.	Date of invitation of expression of interest	29.06.2023
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Refer the detailed invitation of interest to be provided on request at Email- <a href="mailto:shrinath.cirp@gmail.com">shrinath.cirp@gmail.com</a>
9.	Norms of ineligibility applicable under section 29A are available at:	Refer the detailed invitation of interest to be provided on request at Email- <a href="mailto:shrinath.cirp@gmail.com">shrinath.cirp@gmail.com</a>
10.	Last date for receipt of expression of interest	14/07/2023
11.	Date of issue of provisional list of prospective resolution applicants	19/07/2023
12.	Last date for submission of objections to provisional list	24/07/2023
13.	Date of issue of final list of prospective resolution applicants	29/07/2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24/07/2023
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Eligible Resolution Applicant may submit the request to RP by sending an email at- <a href="mailto:shrinath.cirp@gmail.com">shrinath.cirp@gmail.com</a>
16.	Last date for submission of resolution plans	23/08/2023
17.	Manner of submitting resolution plans to resolution professional	By sending an email at- <a href="mailto:shrinath.cirp@gmail.com">shrinath.cirp@gmail.com</a> and speed post at address- 25, Globus Fab City, Near Suyash Hospital, Chuna Bhatti, Kolar Road, Bhopal-462016
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	20/09/2023
19.	Name and registration number of the resolution professional	Mr. Sajjan Kumar Dokania Reg. No. IBBI/IPA-003/IP-N000150/2017-2018/11729
20.	Name, Address and e-email of the resolution professional, as registered with the Board	Name- Sajjan Kumar Dokania Address- 25, Globus Fab City, Near Suyash Hospital, Chuna Bhatti, Kolar Road, Bhopal- 462016 Email id- <a href="mailto:sajjan_suman@hotmail.com">sajjan_suman@hotmail.com</a>
21.	Address and email to be used for correspondence with the resolution professional	Address- 25, Globus Fab City, Near Suyash Hospital, Chuna Bhatti, Kolar Road, Bhopal- 462016 Email id- <a href="mailto:sajjan_suman@hotmail.com">sajjan_suman@hotmail.com</a>
22.	Further Details are available at or with	As mentioned in Serial No. 21 above
23.	Date of publication of Form G	29/06/2023

**NOTE- We are filing application with Hon'ble NCLT, Principal Bench, New Delhi for extension of CIRP Period of the Corporate Debtor by 90 days. This Expression of Interest (EOI) is valid only if Hon'ble Adjudicating Authority allows extension of CIRP Period by 90 days.**

Dated : 29/06/2023

Place : Bhopal



Sajjan Kumar Dokania  
Reg.No. IBBI/IPA-003/IP- N000150/2017-2018/11729  
For Shri Nath Resedenci Private Limited